

PROCEEDINGS OF THE DIRECTOR OF HEALTH SERVICES
THIRUVANANTHAPURAM

Sub:- Estt. HSD – Recruitment through Kerala Public Service Commission to the post of Health Inspector Gr.II - Posting orders issued.

Read:- 1) G.O(MS) No.111/2015/GAD TVPM dated 27.03.2015
2)Advice Lr. No. AR II (1) 1865/16/KPSC Alappuzha dtd 28.01.20
3)Advice Lr. No.MRII (3)2339/16/ KPSC Malappuram dtd 11.02.20
4) Advice Lr. No. WRI(3)1616/16/KPSC Wayanad dtd 17.02.2020
5)Advice Lr. No. DV(1)2122/16/KPSC Kozhikode dated 17.02.2020
6)Advice Lr. No. DTC (1) 2706/16/KPSC Trivandrum dtd 25.02.20
7)Advice Lr. No. KGD I (1) 50027/18/KPSC Kasargod dtd 28.2.20
8) Advice Lr. No. EV (1) 1941/16/KPSC Ernakulam dtd 13.03.2020

ORDER NO. EG4-24270/2016/DHS DATED 31.03.2020

The candidate who have been advised by the District Officers, Kerala Public Service Commission as per letter read above are temporarily appointed under Rule 9 (a) (1) of KS&SSR in the Health Service Department as Health Inspector Gr.II (Special Recruitment ST Only) in the scale of pay Rs.29200-62400 and are allotted to district noted against their names each.

The candidate should report for duty before the District Medical Officer of Health concerned within 7 days from the date of receipt of this order failing which action will be taken to cancel the appointment. The District Medical Officer of Health concerned should issue suitable posting order to the candidate urgently, considering COVID-19 virus disease attack in the state.

Sl. No.	Name & Address	Name of father/ Guardian	Date of Birth	Qualification	Recruited district	Allotted district
1	Harshan. A.G Alakunnu, Mandat Wayanad-673122 (ST-Kurichian)	Gopi	24.01.92	1.Plus 2 Science 2. Diploma in Health Inspector Course 3) Kerala Paramedical Council Registration (Health Inspector	Alappuzha	Kasargod

2	Amritha. P.R Madathil Parambil (H) Pullipadam, Malappuram - 676 542 (ST-Malapanicker)	Radhakrishnan	17.07.93	1.Plus 2 Science 2. Diploma in Health Inspector Course 3) Registration with Kerala Paramedical Council	Malappuram	Kannur
3	Manju. A.U Aneryputhen Veedu, Anery, Madakkimala. P.O Kalpetta Wayanad - 673 121 (ST-Kurichiyan)	Unni. A.M	25.09.91	1.SSLC 2. Plus 2 Science 3. Diploma in Health Inspector Course 4. Kerala Paramedical Council Registration	Wayanad	Wayanad
4	Prajith. K.C Kizhakkeneelampara, Chalil Narikkuni, Narikkuni. P.O Kozhikode - 673 585 (ST-Karimpalan)	Kelan. A.M	09.05.90	1.Plus Two 2. Diploma in Health Inspector Course 3. Kerala Paramedical Council Registration	Kozhikode	Kozhikode
5.	Greshma. S.R Saranya Bhavan Vlavetty, Kottoor Trivandrum - 695574 (ST- Kanikar)	Raveendran. K	28.01.94	1.SSLC 2.VHSE 3. Diploma in Health Inspector Course 4. Registration with Kerala Paramedical Council	Trivandrum	Kannur

6.	Jisha. P.K Puliyakkadan Moothadithattu Kannivayal Kasargod-670511 (ST-Mavilan)	Karikutty	02.04.85	1.SSLC 2.Plus 2 3. HIC 4.Registration - Kerala Para Medical Council	Kasargod	Kasargod
7.	Arya Vijayan Kaithaplackal Koovakandam Idukki - 685 588 (ST-Hindu Mala Arayan)	Vijayan. K.K	27.06.96	1.HSE 2.Diploma in Health Inspector Course 3.Registration with Kerala State Paramedical Council	Ernakulam	Ernakulam

The candidate should produce the following documents at the time of joining duty.

- 1) The Original Advice Memo issued from PSC.
- 2) Original documents to prove the date of birth and Educational Qualification.
- 3) Certificate of Physical Fitness obtained from Medical Officer in Government Service not below the rank of Civil Surgeon/Consultant.
- 4) Prescribed community certificates of candidate should be submitted at the time of joining duty.
- 5) Original NCLC of candidate should be submitting at the time of joining duty.

The appointment of the candidate is subject to Rule 3 (C) of the General Rules of the Kerala State Subordinate Service Rules 1958 and the service is liable to be terminated without prior notice. The appointment is purely provisional and the candidate is eligible for appointment in regular service only if the character and antecedents are found satisfactory on verification.

The Head of Institution should satisfy himself about the identity of the candidate before they are allowed to join duty. For this purpose, the scanned copy of identification certificate produced by the candidate at the time of selection test is enclosed herewith. There is a signature of the candidate on the Passport Size Photograph affixed to the identification certificate. The candidate has also signed the declaration given below the Photograph affixed on the identification certificate. The Photograph and the signature of the candidate should be verified and the fact may be recorded by the Head of the office on the scanned copy of the identification certificate itself. If there is any discrepancy the candidate should not be allowed to join duty and the fact should be reported to this office forthwith. After the candidate is allowed to join duty, scanned copy of the identification certificate verified by the Head of Office and found acceptable may be kept pasted in his Service Book.

The Service Book will be opened within one week of joining duty and attested Photocopy of page containing Name, Address, Finger Print, Identification Mark, Qualification and Identification Certificate of Public Service Commission should be forwarded to this office for service verification by Public Service Commission Service verification. The appointment shall be regularized only after obtaining a verification certificate from Kerala Public Service Commission and Police Verification Certificate.

After the candidate is allowed to join duty the identification certificate verified and found acceptable should be kept pasted in the service book of the candidate. The date on which the candidates join duty should be reported. Application for correction of Date of Birth if any should be made by the candidate within 5 years from the date of entry in service laid down in G.O (Rt.) No.45/91/P&ARD dated 31.12.1991.

If the candidate failed to join duty within the stipulated time the fact should be reported to this office along with identification certificate of the candidate after the expiry of the joining time.

In the event of discharge from service for want of vacancies the candidates may either re-register their name in the office of the Public Service Commission from where they were advised and get themselves re appointed on further advice by the PSC or they may wait for their turns for reappointment to the post in the department, in case they desire to continue as probationers in the post from which they were discharged vide Government Circular Memorandum No.3737/Rule-1/90/P&ARD dated 29.03.1990 and Government Order No. 7/1991/P&ARD dated 15.02.1991.

This appointment is on the basis of vacancies available in the district considering the emergency situation of COVID-19 virus disease in the state. The District allotted to the candidate would be reviewed based on the vacancies arise in the recruited district.

Sd/-
DR. SARITA. R.L
DIRECTOR OF HEALTH SERVICES

To

The candidates (Through the official website of DHS)

Copy to:-

1. All District Medical Officers of Health
2. The District Officers, KPSC District Office Thiruvananthapuram/ Alappuzha/Ernakulam/Malappuram/Kozhikode/Wayanad/Kasargod.
3. Official Website
4. File/Stock File.

//Forwarded//


Superintendent

